

THE GAUHATI HIGH COURT AT GUWAHATI
(The High Court of Assam: Nagaland: Mizoram and Arunachal Pradesh)

NOTIFICATION

NO.HC. XI-11/2024/239/RC Dated, Guwahati, the 30th October, 2024

LIST OF HOLIDAYS DURING THE YEAR 2025 IN RESPECT OF THE SUBORDINATE COURTS (CIVIL & CRIMINAL) OF THE STATE OF ARUNACHAL PRADESH

In exercise of the power vested under section 15 of the Act XII of 1887 (The Bengal, Agra and Assam Civil Court, Act) the Gauhati High Court is pleased to declare the following days to be observed as closed holiday during the year 2025 for the Subordinate Courts of the State of Arunachal Pradesh, Sub-ordinate to the Gauhati High Court.

<i>New Year's Day</i>	-	<i>1st & 2nd January</i>	-	<i>Wednesday & Thursday</i>	-	<i>2 days</i>
<i>Makar Sankranti/Magh Bihu</i>	-	<i>14th January</i>	-	<i>Tuesday</i>	-	<i>1 day</i>
<i>Republic Day</i>	-	<i>26th January</i>	-	<i>Sunday</i>	-	<i>1 day</i>
<i>Statehood Day</i>	-	<i>20th February</i>	-	<i>Thursday</i>	-	<i>1 day</i>
<i>Holi</i>	-	<i>14th March</i>	-	<i>Friday</i>	-	<i>1 day</i>
<i>Id-UL-Fitr</i>	-	<i>31st March</i>	-	<i>Monday</i>	-	<i>1 day</i>
<i>Bohag Bihu</i>	-	<i>15th April</i>	-	<i>Tuesday</i>	-	<i>1 day</i>
<i>Good Friday</i>	-	<i>18th April</i>	-	<i>Friday</i>	-	<i>1 day</i>
<i>Buddha Purnima</i>	-	<i>12th May</i>	-	<i>Monday</i>	-	<i>1 day</i>
<u>SUMMER VACATION</u>				<i>Monday to Friday</i>		
<i>a) For Civil Courts</i>	-	<i>7th July to 11th July</i>	-		-	<i>5 days</i>
<i>b) For Criminal Courts</i>		<i>10th July & 11th July</i>		<i>Thursday & Friday</i>		<i>2 days</i>
<i>Independence Day</i>	-	<i>15th August</i>	-	<i>Friday</i>	-	<i>1 day</i>
<u>PUJA VACATION</u>				<i>Monday to Saturday</i>		
<i>(including Durga Puja w.e.f 29th Sept. to 2nd October. Including Gandhi Jayanti on 2nd October)</i>	-	<i>29th September to 4th October</i>	-		-	<i>6 days</i>
<i>a) For Civil Courts</i>						
<i>b) For Criminal Courts</i>		<i>2nd October to 4th October</i>		<i>Thursday & Saturday</i>		<i>3 days</i>
<i>Diwali/Deepavali</i>	-	<i>20th October</i>	-	<i>Monday</i>	-	<i>1 day</i>
<i>Gurunanak's Birthday</i>	-	<i>5th November</i>	-	<i>Wednesday</i>	-	<i>1 day</i>
<i>Indigenous Faith Day</i>	-	<i>1st December</i>	-	<i>Monday</i>	-	<i>1 day</i>
<i>Christmas Day</i>	-	<i>25th December</i>	-	<i>Thursday</i>	-	<i>1 day</i>
<u>WINTER VACATION</u>				<i>Friday to Wednesday</i>		
<i>a) For Civil Courts</i>	-	<i>26th December to 31st December</i>	-		-	<i>6 days</i>
<i>b) For Criminal Courts</i>		<i>30th & 31st December</i>		<i>Tuesday & Wednesday</i>		<i>2 days</i>

**LIST OF LOCAL HOLIDAYS DURING THE YEAR 2025 IN RESPECT OF THE
SUBORDINATE COURTS (CIVIL & CRIMINAL) OF THE STATE OF
ARUNACHAL PRADESH**

Sl. No.	Holiday	Date	Day	No. of holidays
1.	Si Donyi	6 th January	Monday	1 day
2.	Sarok	11 th January	Saturday	1 day
3.	Reh	1 st February	Saturday	1 day
4.	Boori Boot Yullo	6 th February	Thursday	1 day
5.	Shapwang Yaung Manawpoi	14 th February	Friday	1 day
6.	Tam Ladu	15 th February	Saturday	1 day
7.	Oriah	16 th February	Sunday	1 day
8.	Nyokum	26 th February	Wednesday	1 day
9.	Mopin	5 th April	Saturday	1 day
10.	Pongtu	11 th April	Friday	1 day
11.	Sangken	14 th April	Monday	1 day
12.	Moh-Mol	25 th April	Friday	1 day
13.	Dree	5 th July	Saturday	1 day
14.	Solung	1 st September	Monday	1 day
15.	Pham-Kho-Sowai	10 th September	Wednesday	1 day
16.	Chindang	15 th October	Wednesday	1 day
17.	Chalo-Loku	25 th November	Tuesday	1 day
18.	Podi Barbi	5 th December	Friday	1 day
19.	Lossar /Khishaba/ Lha-Chut/Poi-pee-Mau	Date to be notified by the concerned Deputy Commissioner of the concerned districts as per Buddhist Calendar		1 day each

**LIST OF RESTRICTED HOLIDAYS DURING THE YEAR 2025 IN RESPECT OF
THE SUBORDINATE COURTS (CIVIL & CRIMINAL) OF THE STATE OF
ARUNACHAL PRADESH**

<i>Holiday</i>	<i>Date</i>	<i>Day</i>	<i>No. of holidays</i>
<i>Guru Gobin Singh's Birthday</i>	<i>6th January</i>	<i>Monday</i>	<i>1 day</i>
<i>Guru Ravi Das's Birthday</i>	<i>12th February</i>	<i>Wednesday</i>	<i>1 day</i>
<i>Shivaji Jayanti</i>	<i>19th February</i>	<i>Wednesday</i>	<i>1 day</i>
<i>Holika Dahan</i>	<i>13th March</i>	<i>Thursday</i>	<i>1 day</i>
<i>Jamat-Ul-Vida</i>	<i>28th March</i>	<i>Friday</i>	<i>1 day</i>
<i>Birthday of Guru Rabindranath Tagore</i>	<i>9th May</i>	<i>Friday</i>	<i>1 day</i>
<i>Rath Yatra</i>	<i>27th June</i>	<i>Friday</i>	<i>1 day</i>
<i>Raksha Bandhan</i>	<i>9th August</i>	<i>Saturday</i>	<i>1 day</i>
<i>Ganesh /Vinayaka Chaturthi</i>	<i>27th August</i>	<i>Wednesday</i>	<i>1 day</i>
<i>Onam/Thiru Onam Day</i>	<i>5th September</i>	<i>Friday</i>	<i>1 day</i>
<i>Maharshi Valmiki's Birthday</i>	<i>7th October</i>	<i>Tuesday</i>	<i>1 day</i>
<i>Karka Chaturthi/Karwa Chouth</i>	<i>10th October</i>	<i>Friday</i>	<i>1 day</i>
<i>Govardhan Puja</i>	<i>22nd October</i>	<i>Wednesday</i>	<i>1 day</i>
<i>Bhai Duj</i>	<i>23rd October</i>	<i>Thursday</i>	<i>1 day</i>
<i>Pratihar Shashthi/Surya Shashthi (Chhat Puja)</i>	<i>28th October</i>	<i>Tuesday</i>	<i>1 day</i>
<i>Guru Teg Bahadur's Martyrdom Day</i>	<i>24th November</i>	<i>Monday</i>	<i>1 day</i>
<i>Christmas Eve</i>	<i>24th December</i>	<i>Wednesday</i>	<i>1 day</i>

N.B. :-

1. In addition to aforesaid holidays all Courts shall remain closed on such days as are observed as local holidays in Executive Offices and also on days which are observed as Public holidays U/S 25 of the Negotiable Instrument Act, 1881 (XXV of 1881) and also the Courts shall remain closed on such days declared as holiday by the State Govt. of Arunachal Pradesh.
2. If any of the holidays for festivals notified above does not fall on the day notified, necessary modification changing the date will be issued in due time.
3. All Civil Courts will remain closed on 2nd and 4th Saturdays of each month. The Courts will function on other Saturdays of the month from 10 a.m. to 4.30 p.m.
4. The Sub-ordinate Civil Courts will enjoy either the holidays declared by the High Court or the holidays declared by the State Govt. of Arunachal Pradesh on the same occasion falling on two different dates.
5. During the year, the staff can avail any 2 (two) days Restricted Holidays from the above listed R/H with prior approval of the concerned Head.

By Order etc.

REGISTRAR (JUDICIAL)

2/4/24